

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.337

CA-251/2021

In

92/241/242/ND/2021

IN THE MATTER OF:

M/s. The Hamlin Trust & Ors

Vs.

M/s. Rattan India Finance Pvt. Ltd. & Ors

....**APPLICANT/PETITIONER**

....**RESPONDENT**

SECTION

U/s 241/242

Order delivered on 29.10.2021

CORAM:

SHRI BACHU VENKAT BALARAM DAS

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Kapil Sibal, Sr. Advocate, Mr. Arun Kathpalia, Sr. Advocate, Vijayendra Pratap Singh, Aditya Jalan, Ambareen Mujawar, Raghav Chadha, Raghav Seth, Urvashi Misra, Anant Narayan Misra, advocates

For the Respondent

: P.Nagesh Sr. Adv with Vijaya Singh Adv. for R3

ORDER

Heard the submissions made by Counsels for both the sides in the matter. List the matter on **22.11.2021 at 2:30 PM** for further consideration.


(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)